

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO.2570
TO BE ANSWERED ON 11TH DECEMBER, 2024

ONORC SCHEME IN ANDHRA PRADESH

2570. SHRI MADDILA GURUMOORTHY:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the salient features of the One Nation One Ration Card (ONORC) scheme;
- (b) the details of funds sanctioned, allocated and utilised under Public Distribution System in Andhra Pradesh during the last three years;
- (c) the details of the targets fixed and achievements made under the scheme in the State; and
- (d) the steps taken by the Government to ensure that targeted beneficiaries avail benefits in the State?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a) to (d): The nationwide portability of ration cards is popularly known as One Nation One Ration Card (ONORC) feature. Through this technology driven reform, around 80 Crore PMGKAY beneficiaries are empowered to lift their entitled foodgrains from any Fair Price Shop (FPS) of their choice, anywhere in the country, by using their same existing ration card with biometric authentication on an electronic Point of Sale (ePoS) device. The family back home can also lift the part of the PMGKAY foodgrains in the home State/UT on the same ration card.

So far, ONORC feature is enabled in all 36 States/UTs, across the country (including Andhra Pradesh), covering almost 100% PMGKAY beneficiaries. Since its inception more than 158 Crore portability transactions (including 16.12 crore portability transactions in Andhra Pradesh) have been recorded under the ONORC feature, which includes both inter-State and intra-State transactions.

ONORC is a universal feature for PMGKAY beneficiaries and no separate funds have been allocated for Andhra Pradesh.
